Import of Urea

47

- 77. SHRI BRATIN SENGUPTA: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that upto 1994 MMTC and STC the two primary public sector units were importing urea for the country which ,it times amounted to over 35 lakh tonnco,
- (b) whether it is also a fact that urea imported by agencies was distributed by other agencies including NFL; and
- (c) if so. unut 'verc the compulsions for Government of 'he day to change the set up?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (BOLLA BULLI RAMAIAH): (a) MMTC Limited was the sole Canalising Agency upto October'94 to imprt urea. The annual import of urea by MMTC till 1994 was below 30 lakh tonnes.

- (b) No, Sir. NFL was not a designated agency for handling imported urea.
- (c) Due to shortfall in the arrivals of urea during Kharif 94, Government inducted National Fertilizer Ltd. and Pyrites, Phosphates and Chemicals Ltd. to import some quantities of urea on Government account during 1994-95 to supplement MMTC's efforts. Later for 1995-96, Indian Potash Ltd. and State Trading Corporation ltd. were also authorised to import urea in addition to MMTC.

विदेशों में भारतीय श्रमिकों की मांग

*78. श्री कनकसिंह मोहनसिंह मंगरीलाः क्या श्रम मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या विदेशों में भारतीय श्रमिकों की मांग में निरन्तर गिरावट आ रही है:
 - (ख) यदि हां, तो इसके क्या कारण हैं.
- (ग) क्या भारतीय श्रमिकों को विदेशों में रोजगार के अवसर उपलब्ध करवाने के लिए कुछ अन्य राष्ट्राध्यक्षीं के साथ कोई विचार-विमर्श किया गया है, और
- (घ) प्रति वर्ष कितने भारतीयों को विदेशों में रोजगार के अवसर उपलब्ध करवाये जाते हैं?

- श्रम मंत्री (श्री एम॰ अरूणाचलम): (क) और (ख) उपलब्ध सूचवा के अनुसार गत 4 वर्षों के दौरान विदेशों में भारतीय श्रमिकों की मांग में कोई महत्क्पर्ण कमी नहीं आई है। कुछ कमी प्रक्रिया को उदार बनाए जाने के कारण हो सकती है जिसके अन्तर्गत कर्मकारों की अधिकाधिक श्रेणियों को "उठावास जांच आवश्यक नहीं" वर्गीकरण में शामिल किया गया है।
- (ग) इस समय विदेशों में श्रमिकों के रोजगार को विभिन्न देशों के आफ्रवास नियमों द्वारा विनियमन किया जाता है। तथापि, जनरल एग्रोमेंट ऑ न ट्रेड इन सर्विसेज (गैट्स) के अन्तर्गत विश्व व्यपार संगठन में बातचीत द्वारा विदेशों में विशिष्ट सेवाएं प्रदान करने के लिए भारत अपने नागरिकों को बढ़ी हुई बाजार पहुंच उपलब्ध कराने का प्रयास कर रहा है।
 - (घ) ऐसे ऑकडे नहीं रखे जाते हैं।

Viukms of Sugarcane Growers

*79. SHRIMATI VEENA VERMA: SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE:

Will the Minister of FOOD be pleased to state;

- (a) whether it is a fact that the sugarcane growers in Madhya Pradesh and Uttar Pradesh are suffering a great deal due to failure of sugar mills to lift sugar cane;
- (b) if so, whether there is a glut in sugarcane production this year, if so, the extent thereof, region-wise; and
- (c) what steps have been taken to obviate the sufferings of the farmers?

THE MINISTER OF FOOD AND THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) The Government of Uttar Pradesh have informed on 16-6-1996 that sugar mills had crushed by then a record quantity of 471 lakh tonnes of sugarcane in the current season, 1995-96. As against this for the entire season last year i.e. October, 1994—September, 1995 only 383 lakh tonnes of sugarcane was crushed. Sugar Mills have been reported to be working even in the month of July.